

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:248

ANSWERED ON:02.12.2004

TELECASTING OF CRIME BASED PROGRAMMES

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Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

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(a) whether various T.V. channels of the country shows certain news by exaggerating them and keep showing the same news whole day with minute changes as a result thereof it affects deeply the youth of the country;

(b) whether under this category of news, the death sentence of hang till death awarded to a young man of Bengal was telecast by creating imaginary computerised images through different angle as a result of which various teenagers have committed suicide in the same manner; and

(c) whether the Government has taken by steps to prevent the various T.V. Channels from telecasting the such exaggerated news, and if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a) to (c): It has come to the notice of the Government that various TV channels are not exercising due restraint in telecasting news relating to natural calamities, accidents and other violent events which may have adverse impact on relatives and friends of victims in particular and on young minds in general. The Central Government does not maintain any record of adverse impact of such news reporting.